

**FORM A**  
**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India  
(Voluntary Liquidation Process) Regulations, 2017]

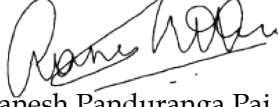
**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
FOOTPRINT VENTURES CONSULTANCY PRIVATE LIMITED**

|    |                                                                                                                                                                                |                                                                                                                                                                                                                                                                                                       |
|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of the Corporate Person                                                                                                                                                   | Footprint Ventures Consultancy Private Limited                                                                                                                                                                                                                                                        |
| 2. | Date of Incorporation of the Corporate Person                                                                                                                                  | 23 <sup>rd</sup> February 2006                                                                                                                                                                                                                                                                        |
| 3. | Authority under which corporate person is incorporated/ registered                                                                                                             | Companies Act 1956, ROC Bangalore                                                                                                                                                                                                                                                                     |
| 4. | Corporate Identity Number of corporate person                                                                                                                                  | U67190KA2006PTC038579                                                                                                                                                                                                                                                                                 |
| 5. | Address of the Registered Office and Principal Office (if any) of the corporate person                                                                                         | Plot No.16, 2 <sup>nd</sup> Floor, 7 <sup>th</sup> Main, 1 <sup>st</sup> Block Koramangala, Bangalore-560034                                                                                                                                                                                          |
| 6. | Liquidation commencement date of corporate person                                                                                                                              | 23 <sup>rd</sup> March 2023                                                                                                                                                                                                                                                                           |
| 7. | Name of the Liquidator:<br>Address of the Liquidator:<br><br>Email address of the Liquidator:<br>Telephone number of the Liquidator:<br>Registration number of the Liquidator: | Ganesh Panduranga Pai<br>No. 68, 6B, 6 <sup>th</sup> Floor, Chitrapur Bhawan<br>8 <sup>th</sup> Main, 15 <sup>th</sup> Cross Malleshwaram<br>Bangalore 560055<br><a href="mailto:pragnya.cas@gmail.com">pragnya.cas@gmail.com</a><br>9845666596; 080-23565641<br>IBBI/IPA-001/IP-P01313/2018-19/12054 |
| 8. | Last date of Submission of claims                                                                                                                                              | 22 <sup>nd</sup> April 2023                                                                                                                                                                                                                                                                           |

Notice is hereby given that FOOTPRINT VENTURES CONSULTANCY PRIVATE LIMITED has commenced voluntary liquidation on 23<sup>rd</sup> March 2023.

The stakeholders of FOOTPRINT VENTURES CONSULTANCY PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 22<sup>nd</sup> April 2023, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore  
Date: 28<sup>th</sup> March 2023

  
Ganesh Panduranga Pai  
Insolvency Professional